vide complete information in the first

Maine and additional information lias 10 be obtained. In certain other cases, policy decisions on the industry as a whole have to be arrived at. However, all possible steps are being taken to ensure expeditions disposal of the pending applications.

## LATK RUNNING OF FRONTIER MAIL

576. SHRI G. R. PATIL: Will the Minis ter of RAILWAYS/रेल मंत्री be pleased to state:

- (a) what is the number of times when the Frontier Mail ran late from Bombav to Delhi during the last three mom lis;
- (b) the reasons for Us late running anil the steps taken by Government in (his regard; and
- (c) whether there has been an improvement in the punctuality of ihitrain after the measures recently taken in that regard; if so, die details thereof?

THE DEPUTY MINISTER IN THE MINISTRY RAILWAYS/रेल मंत्रालय में

उपमंत्र (SHRI MOHD. SHAFI QURESHI): (a) Out of 91 days of April, May ami June, 71, Frontier Mail reached Delhi right time on 57 days and late upto 15 nits, on 7 days.

- (b) The reasons ii.ne been miscellaneous and do not form a particular pattern. In June, however, heavy rains in Bombay affected the running of this train. running of this train.
- (c) Yes, out of first 28 days of July, 71, the train arrived Delhi right time on 24 da\s.

## SALK OF LAND AND BUILDINGS AT SANGLI STATION

577. SHRI G. R. PATIL: Will the Minister RAILWAYS/"रेल मंत्री be

'pleased, to stale:

- (a) whether it is a fact that Government propose to sell the land ami buildings of the metre gauge railway station at Sangli as the metre gauge line has been closed down:
- (b) if so. whether Government have invited any tinders from the public in this regard:
- (c) whether Government have received am memorandum from the Sangli Municipal Borough requesting them to band over the possession of the aforesaid land and buildings for the use of the Municipality; and
- (d) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE **MINISTRY** OF

RAILWAYS/रेल मंत्रालय

में उपमंत्री (SHRI MOHD. SHAFI QURESHI): (a) Yes,

(b) Yes.

(c) Yes.

(d) As the State Government, the Municipal Council and other bodies are interested in taking over these lauds and buildings, it has been decided io relinquish the same to the State Government at the maximum current market price based on the tenders already received. The Municipal Council and other bodies have been asked to approach the State Government further in the the State Government further in the matter.

## MAIIAI AXMI EXPRESS

578. SHRI G. R. PAUL: Will the Minis ter of RA ten ibe pleased to state:

- (a) whether dicre is am proposal under Government's consideration to increase the speed of Mahalaxmi Express between Kolhu-ptrr and Bombay V.T.; and
- (b) if so, what time it will be given effect to?

THE DEPUTY MINISTER IN

MINISTRY OF

RAILWAYS/रेल मंत्रालय

उपमंत्री (SHRI MOHD. SHAFI QURESHI): (a) and (b) Yes, the journey lime of Mahalaxmi Express between Bombav I'uncKolhapui will be reduced by about

:'.', hours from 1-10-71.

## NON-PAYMENT OF WAGES TO CONDUCTORS IN NORTHERN RAILWAY

579. SHRI T. K. SRINIVASAN: Will the

Minister of RAILWAYS] रेल मंत्री

be .
pleased in refer to the replies to Starred Question No. 175 and Unstarred Question No. 866 given in the Rajva Sabha on the 5th April and 8!st May, 1971. respectively and stale the reasons for the non-payment ul wages up io the 80th April, 1965 to the Conductors in terms of General Manager, Northern Railwaletter, dated the 18th July, 1964 and in accordance with Railway Board's letter of the 17th May. 1955?

THE DEPUTY MINISTER IN

MINISTRY OF

RAILWAYS/रेल मंत्रालय

उपमंत्री fSHRI MOHD. QURESHI): Special Travelling Ticket Examiners in charge of sleeper coaches were not in be designated as 'Conductors'. Before the General Manager, Northern Railway's letter,